

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal(CA)/52/2024
NAME OF THE PETITIONER : Income Tax Officer
NAME OF THE RESPONDENT(S) : Kabilar Enterprises Pvt Ltd & 5 Ors
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Mr. Raj Kumar Jhabakh for the Appellant.

This is an Application seeking revival of the company.

Applicant is directed to serve copy of the Application on all the Respondents and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

List the matter for hearing on **03.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk